

**Notifications under the Government Savings Certificates Act, 1959**

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): Sir, on behalf of Shrimati Sushila Rohatgi, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under subsection (3) of section 12 of the Government Savings Certificates Act, 1959:—

(i) Notification G.S.R. No. 338(E), dated the 29th July, 1974, publishing the Government Savings Certificates (Second Amendment) Rules, 1974.

(ii) Notification G.S.R. No. 339(E), dated the 29th July, 1974, publishing the Post Office Savings Certificates (Third Amendment) Rules, 1974.

(iii) Notification G.S.R. No. 340(E), dated the 29th July, 1974, publishing the National Savings Certificates (IV Issue) (Second Amendment) Rules, 1974.

(iv) Notification G.S.R. No. 341(E), dated the 29th July, 1974, publishing the National Savings Certificates (V Issue) (Second Amendment) Rules, 1974.

[Placed in Library. See No. LT-8182/74 for (i) to (iv)].

**Ministry of Finance (Department of Revenue and Insurance, Notification and related paper**

SHRI MOHD. SHAFI QURESHI: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification G.S.R. No.

362(E), dated the 9th August, 1974, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-8213/74.]

MR. DEPUTY CHAIRMAN: Mr. Bhupesh Gupta, you wanted to mention something.

**REFERENCE TO SERIOUS SITUATION IN WEST BENGAL DUE TO FLOOD AND CYCLONE**

SHRI BHUPESH GUPTA (West Bengal): Sir, I was in West Bengal only yesterday. West Bengal is passing through extremely serious situation as a result of flood and cyclone. North Bengal has already been seriously affected and so is now South Bengal. The other day, there was cyclone which caused very heavy damage to crops and cattle. I do not know exactly how the situation has been assessed by the Government of India. This matter calls for the attention of the Government.

Sir, several districts of the State out of 415 districts have been very severely affected and millions of people are facing destitution. They have lost their home: they have lost cattle in addition to the fact that they have been suffering from rising prices and scarce rice and other essential commodities. On top of it, Sir, this is a terrible blow of natural calamity.

We understand, Sir, from the reports that have come, that the relief measures are thoroughly inadequate. Monies are not being sent and here, Sir, I demand that the Central Government itself should take initiative and make necessary funds available to the West Bengal Government and also to ensure that these funds are properly distributed.